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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CONT.CAS(C) 1345/2023 & CM APPL. 48075/2023

KULDEEP SINGH SAHANI & ORS

..... Petitioners

Through: Mr. Sanjeev Ralli, Senior Advocate

with Mr. Mohit Mudgal, Mr. Shubham Yadav, Mr. Chetanya Baweja and Mr. Ravi Kant Yadav, Ms. Kajal Chandra, Ms. Sakshi

Anand, Advocates.

versus

P.K. GUPTA, CHAIRMAN AND MANAGING DIRECTOR, NBCC (INDIA) AND ANR Respondents

Through: Ms. Aishwarya Bhati, ASG with Mr.

Gudipati G. Kashyap, Mr. Ronvijay Gohain, Ms. Manisha Chava and Mr. Pratham Sagar, Advs. for R-1 and 2. Mr. Rishikesh Kumar, ASC for GNCTD with Mr. Sudhir, Ms. Sheenu Priya, Mr. Sudhir Kumar Shukla and Mr. Sumit Choudhary, Advocates for

R-7/GNCTD.

Ms. Monika Arora, CGSC with Mr.Subhrodeep Saha, Advocate for

UOI

Mr. Sanjay Katyal, Standing Counsel for DDA with Mr. Nihal Singh,

Advocate.

+ W.P.(C) 12986/2021 & CM APPLs. 27304/2022, 38046/2023, 48055/2023, 48056/2023

KULDEEP SINGH SAHANI & ORS

..... Petitioners

Through: Mr. Sanjeev Ralli, Senior Advocate with Mr. Mohit Mudgal, Mr.





Shubham Yadav, Mr. Chetanya Baweja and Mr. Ravi Kant Yadav, Ms. Kajal Chandra, Ms. Anand, Advocates.

versus

GOVERNMENT OF NCT & ORS

..... Respondents

Through:

Ms. Monika Arora, CGSC with Mr. Subhrodeep Saha and Mr. Yash Tyagi, Advocates for UOI.

Mr. Tushar Sannu, ASC with Ms. Karishma Rajput, Mr. Abhishek Singh, Mr. Devvrat Tiwari. Advocates along with Mr. Ashok Singh, AA(BP), NDMC and Mr. Ajay Kumar, JE(BP), NDMC.

Ms. Aishwarya Bhati, ASG with Mr. Gudipati G. Kashyap, Mr. Ronvijay Gohain, Ms. Manisha Chava and Mr.

Pratham Sagar, Advs. for R-2.

Mr. Sanjay Katyal, Standing Counsel for DDA with Mr. Nihal Singh,

Advocate.

ASI Devender Singh, Parvi Officer Traffic and Inspector Nandana Rao.

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER 27.09.2023

%

List on 04.10.2023.

SUBRAMONIUM PRASAD, J

SEPTEMBER 27, 2023 hsk